## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1152/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES:

Mount Overseas Pvt. Ltd.

V/s.

Bee Electronic Machines Ltd. & Ors.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. ASHISH 14ASI

alw DMANG THAKAR I HOW I Down Assurances

Adm. for Mesp. No. f.

2. Mr. Chirag Bhavsan

alw Ms Khushnow shah

Rojani ilb MDP &

Partner

27. Nifila Vardhan,

ilb karga & Co

For Petiti ORBER

C.P. 1152/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present.
- 2. By consent adjourned to **08.12.2017**

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 13.11.2017. Sd/-

M.K. Shrawat Member (Judicial)

Aah